

F.No.A-12025/02/2009-Ad.VI
 Government of India
 Ministry of Finance
 Department of Revenue
 (Central Board of Direct Taxes)

New Delhi dated the 25th April. 2013.**ORDER NO. 71 OF 2013**

The following Assistant Commissioners of Income Tax (probationers) in the Pay Scale of Rs. 15,600-39,100 (Plus Grade pay of Rs. 5,400 in PB-3), on completion of training at National Academy of Direct Taxes, Nagpur are hereby posted in the Region of CCIT(CCA)/Station/Charge indicated against each with immediate effect and until further orders:-

S. NO	NAME OF THE OFFICER (S/SHRI/MS.)	POSTED TO (CCA)	REMARKS
1.	MS. ANKITA SINGH	AHMEDABAD (CCA GUJARAT)	ON THE GROUND OF BEING A LADY OFFICER
2.	MEHUL BHARAT JAIN	AHMEDABAD (CCA GUJARAT)	
3.	PATIL SWAPNIL SHARADRAO	AHMEDABAD (CCA GUJARAT)	
4.	VINAY KAUSHAL	AHMEDABAD (CCA GUJARAT)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.
5.	JANGALA SUBHASH	BANGALORE (CCA KARANTAKA)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN THE INCOME TAX DEPARTMENT
6.	SOWMYA V	BANGALORE (CCA KARANTAKA)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN STATE GOVT.
7.	SOURABH NAYAK	BANGALORE (CCA KARANTAKA)	ON COMPASSIONATE GROUND.
8.	SAILIL BIJUR	BANGALORE (CCA KARANTAKA)	TO BE POSTED IN CPC, BANGALORE
9.	SMRITI BHARADWAJ	BANGALORE (CCA KARANTAKA)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN THE INCOME TAX DEPARTMENT
10.	S. V. SIVA PRASAD	BANGALORE (CCA KARANTAKA)	TO BE POSTED IN CPC, BANGALORE
11.	T. SUNIL GAUTAM	BANGALORE (CCA KARANTAKA)	TO BE POSTED IN CPC, BANGALORE

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S. NO	NAME OF THE OFFICER (S/SHRI/MS.)	POSTED TO (CCA)	REMARKS
12.	SHILPA N C	BANGALORE (CCA KARANTAKA)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.
13.	AMAR GAHILOT	BHOPAL (CCA MP & CHHATIS)	
14.	RIJULA UNIYAL	BHOPAL (CCA MP & CHHATIS)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.
15.	ANKITA SINGH	BHOPAL (CCA MP & CHHATIS)	ON THE GROUND OF BEING A LADY OFFICER
16.	AMIT KUMAR SONI	BHOPAL (CCA MP & CHHATIS)	
17.	K K SARAVANAKUMAR	BHUBANESHWAR (CCA ORISSA)	
18.	SANKAR PANDI P	BHUBANESHWAR (CCA ORISSA)	
19.	MANIKANDAN S	BHUBANESHWAR (CCA ORISSA)	
20.	P SENTHIL	BHUBANESHWAR (CCA ORISSA)	
21.	D SANKAR GANESH	BHUBANESHWAR (CCA ORISSA)	
22.	DR. GAGAN KUNDRA	CHANDIGARH (CCA NWR)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.
23.	SHIBANKA DAS BISWAS	CHANDIGARH (CCA NWR)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN THE INCOME TAX DEPARTMENT
24.	DR. RAHUL SOHU	CHANDIGARH (CCA NWR)	
25.	HIMANSHU ROY	CHANDIGARH (CCA NWR)	
26.	PRAGYA SINGH	CHANDIGARH (CCA NWR)	ON THE GROUND OF BEING A LADY OFFICER
27.	ABHISHEK ANAND	CHANDIGARH (CCA NWR)	
28.	GULZAR WANI	CHANDIGARH (CCA NWR)	ON COMPASSIONATE GROUND.
29.	DR. MANINDER KAUR	CHANDIGARH (CCA NWR)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN THE INCOME TAX DEPARTMENT

S. NO	NAME OF THE OFFICER (S/SHRI/MS.)	POSTED TO (CCA)	REMARKS
30.	PREM SINGH MALIK	CHANDIGARH (CCA NWR)	ON COMPASSIONATE GROUND.
31.	JITENDER SINGH	CHANDIGARH (CCA NWR)	ON COMPASSIONATE GROUND.
32.	M POONKODI	CHENNAI (CCA TN)	ON THE GROUND OF BEING A LADY OFFICER
33.	TUSHAR MOHITE	CHENNAI (CCA TN)	
34.	G SHOBA	CHENNAI (CCA TN)	ON THE GROUND OF BEING A LADY OFFICER
35.	SWAROOP MANNAVA	CHENNAI (CCA TN)	
36.	PRABHAKAR C	CHENNAI (CCA TN)	
37.	HARI V R	CHENNAI (CCA TN)	
38.	DR. ROOPA I P	CHENNAI (CCA TN)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN STATE GOVT.
39.	DR. VENKATESHA V	CHENNAI (CCA TN)	
40.	REKHA S	COCHIN (CCA KERALA)	ON THE GROUND OF BEING A LADY OFFICER
41.	ASHWIN GAWDA	COCHIN (CCA KERALA)	
42.	LAINA BALAN	COCHIN (CCA KERALA)	ON THE GROUND OF BEING A LADY OFFICER
43.	RENU B RAJ	COCHIN (CCA KERALA)	ON THE GROUND OF BEING A LADY OFFICER
44.	SRIVIJAY	COCHIN (CCA KERALA)	
45.	DR. HITISHA RUHFLA	DELHI CCA	ON THE GROUND OF BEING A LADY OFFICER
46.	DR. EKTA CHADHA	DELHI CCA	ON THE GROUND OF BEING A LADY OFFICER
47.	POOJA HALI	DELHI CCA	ON THE GROUND OF BEING A LADY OFFICER
48.	AITESHAM UR RAHMAN KHAN	DELHI CCA	ON COMPASSIONATE GROUND.
49.	DEEPAK KUMAR	DELHI CCA	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.
50.	PRIYANKA DHAR	DELHI CCA	ON THE GROUND OF BEING A LADY OFFICER
51.	MANISH J. AJUDIYA	DELHI CCA	
52.	AJIT KUMAR	DELHI CCA	ON COMPASSIONATE GROUND.
53.	A S SUMANTH SRINIVAS	GUWAHATI (CCA NER)	
54.	BALATHOTY SUNIL KUMAR	GUWAHATI (CCA NER)	
55.	SRINIVASA RAO BANDARU	HYDERABAD (CCA AP)	
56.	A.P. BABU	HYDERABAD (CCA AP)	

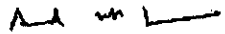
S. NO	NAME OF THE OFFICER (S/SHRI/MS.)	POSTED TO (CCA)	REMARKS
57.	SENTHILKUMAR S K	HYDERABAD (CCA AP)	
58.	PRATEEK KUMAR MISHRA	HYDERABAD (CCA AP)	
59.	S SATHIYA	HYDERABAD (CCA AP)	ON THE GROUND OF BEING A LADY OFFICER
60.	POOJA PAREKH	JAIPUR (CCA RAJASTHAN)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.
61.	AMIT KADAM	JAIPUR (CCA RAJASTHAN)	
62.	DR. SACHIN OMBASE	JAIPUR (CCA RAJASTHAN)	
63.	DR. LOVISH SHELLEY	JAIPUR (CCA RAJASTHAN)	
64.	PAWAR VINOD LALASAHEB	JAIPUR (CCA RAJASTHAN)	
65.	NAKUL AGRAWAL	JAIPUR (CCA RAJASTHAN)	
66.	AMIT GURAV	JAIPUR (CCA RAJASTHAN)	
67.	DR. JIVAN KAUTIKRAO BACHHAV	JAIPUR (CCA RAJASTHAN)	
68.	SOURABH AGRAWAL	JAIPUR (CCA RAJASTHAN)	
69.	SUHAS GANPATRAO DABADE	JAIPUR (CCA RAJASTHAN)	
70.	PUSHPENDRA SINGH	JAIPUR (CCA RAJASTHAN)	
71.	KAMLESH KUMAR MEENA	JAIPUR (CCA RAJASTHAN)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN STATE GOVT.
72.	CHAUDHARI ABHIJIT ASHOK	JAIPUR (CCA RAJASTHAN)	
73.	DR. YOGESHAWAR SHARMA	KANPUR (CCA UP(W))	
74.	ABHINAV PRAKASH	KANPUR (CCA UP(W))	
75.	BHAWNA GULATI	KANPUR (CCA UP(W))	ON THE GROUND OF BEING A LADY OFFICER
76.	REUBEN MATHEW JACDB	KANPUR (CCA UP(W))	
77.	SATYA NARAYAN TAKHAR	KANPUR (CCA UP(W))	
78.	VEERABADRAM VISI AVATH	KANPUR (CCA UP(W))	
79.	B S ANAND	KOLKATA (CCA WB)	
80.	PRABHAT RANJAN	KOLKATA (CCA WB)	
81.	DHEERAJ KUMAR JAISWAL	KOLKATA (CCA WB)	

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S. NO	NAME OF THE OFFICER (S/SHRI/MS.)	POSTED TO (CCA)	REMARKS
82.	SUBHASH KUMAR	KOLKATA (CCA WB)	
83.	PRIYANKA DURBEY	KOLKATA (CCA WB)	
84.	M. KARTHIKEYAN	KOLKATA (CCA WB)	
85.	MATHIVANAN S. A.	KOLKATA (CCA WB)	
86.	TARUN K KANAUJIYA	KOLKATA (CCA WB)	
87.	NEERAJ GUPTA	LUCKNOW (CCA UP(E))	
88.	DEEPENDRA KUMAR	MUMBAI CCA	
89.	RAHUL SINGHANIA	MUMBAI CCA	
90.	RAHUL SINHA	MUMBAI CCA	
91.	ADITI SINGH	MUMBAI CCA	ON THE GROUND OF BEING A LADY OFFICER
92.	RAJEEV GARG	MUMBAI CCA	
93.	SATYAM SRIVASTAVA	MUMBAI CCA	
94.	JITENDRA YADAV	MUMBAI CCA	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN THE INCOME TAX DEPARTMENT
95.	SHUBHAM AGRAWAL	MUMBAI CCA	
96.	CHETAN R	MUMBAI CCA	
97.	ANAM BENISH	MUMBAI CCA	ON THE GROUND OF BEING A LADY OFFICER
98.	B V S SAIKRISHNA	MUMBAI CCA	
99.	SAURABH SHARMA	MUMBAI CCA	
100.	ADITI GOYAL	MUMBAI CCA	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN THE INCOME TAX DEPARTMENT
101.	KRANTI E. KHOBRA GAD E	MUMBAI CCA	ON THE GROUND OF BEING A LADY OFFICER
102.	HARSHAD SADASHIV AARADHI	MUMBAI CCA	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.
103.	V. KOTESHWARAMMA	MUMBAI CCA	ON THE GROUND OF BEING A LADY OFFICER
104.	MANICKAM M	NAGPUR CCA (MAHARASHTRA)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN STATE GOVT.
105.	DHIVARE SANJAY KESHAVRAO	NAGPUR CCA (MAHARASHTRA)	ON THE GROUND OF WORKING SPOUSE/ENGAGEMENT TO A PERSON WORKING IN CENTRAL GOVT.

S. NO	NAME OF THE OFFICER (S/SHRI/MS.)	POSTED TO (CCA)	REMARKS
106.	GAWALI RAJESH PUNJAJI	NAGPUR CCA (MAHARASHTRA)	ON COMPASSIONATE GROUND.
107.	NAVNEET AGRAWAL	PATNA (CCA BIHAR)	
108.	CHINMAYA AURANGABADKAR	PATNA (CCA BIHAR)	ON THE GROUND OF BEING A LADY OFFICER
109.	DR. UMAKANTA DHRUPATI	PATNA (CCA BIHAR)	
110.	GANESH SHANKAR SAXENA	PATNA (CCA BIHAR)	
111.	VED PRAKASH	PATNA (CCA BIHAR)	
112.	AMRIT AGRAHARI	PUNE CCA (MAHARASHTRA)	


2. Allotment of Civil List Code No. to the officers shall be processed separately.
3. The compliance reports regarding relieving/joining of the above officers shall be forwarded by the concerned CCIT(CCA) to the Database Cell at irsofficersonline.gov.in by 10.05.2013.
4. Hindi version of this order will follow.


(Anand Upadhyay)

Under Secretary to the Government of India

Copy to:

1. Officers concerned through DGIT(NADT), Nagpur.
2. DGIT, NADT, Nagpur.
3. All Chief Commissioners/Directors General of Income Tax.
4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accounts Officer, CBDT, C/o CCIT (CCA) concerned.
6. PSs to FM/MOS(R)/Secretary (Revenue)/ AS(R)/Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R)
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ ITGOA/All India Income Tax SC & ST Employees Welfare Association
9. Web Manager for www.irsofficersonline.gov.in website.


(Anand Upadhyay)

Under Secretary to the Government of India